

GEI Industrial Systems Limited

List of Operational Creditors (government dues) as on 20th July, 2017

under Regulation 13(1) of IBBI (CIRP) Regulations (Status as on 8.3.2023)

Amount/Rs.

Sl. No.	Name of the creditor	Amount claimed	Amount admitted
1	Dy. Commissioner of Income-tax (TDS)	7,08,26,366	7,08,26,366
2	Asst. Commissioner, Commercial Tax, MP	11,41,65,526	11,41,65,526
3	Dy Commission of Income-tax, Bhopal	2,43,41,838	2,43,41,838
4	Regional Provident Fund Commissioner, Bhopal	7,67,58,913	7,67,58,913
5	Dy. Comm, Central tax and Central Excise, Bhopal - 1	5,35,26,450	-
6	Commissioner of Customs, NS-II, JNCH, NhavaSheva	18,69,24,192	-
7	Assistant Commissioner of Income-tax (TDS), Bhopal	1,24,87,346	-
8	Municipal Corporation of Greater Mumbai	79,316	-
9	Additional Director General of Foreign Trade, Mumbai	10,00,000	-
10	Dy Comm (Customs), Inland Container Depot, ICD Tihi	2,60,18,177	-
11	Asst Comm (Customs), Inland Container Depot, Dhannad	1,37,65,688	-
	Total	57,98,93,812	28,60,92,643

